

Dr. Aditi Choudhary  
D.H.J.S  
Director (Academics)/  
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY  
(High Court of Delhi)  
Sector-14, Dwarka, New Delhi-110078  
011-20892191, 011-28036502 (O)  
Email: dja@nic.in

15<sup>th</sup> April, 2024

No. DJA/Trg./MS-04/Mental Health/1809/2024/ 2299

To,

1. The Principal District & Sessions Judge (HQs), Central, THC
2. The Principal District & Sessions Judge, New Delhi, PHC
3. The Principal District & Sessions Judge, North-West, Rohini
4. The Principal District & Sessions Judge, South-West, Dwarka
5. The Principal District & Sessions Judge, West, THC
6. The Principal District & Sessions Judge, East, KKD
7. The Principal District & Sessions Judge, South, Saket
8. The Principal District & Sessions Judge, Shahdara, KKD
9. The Principal District & Sessions Judge, North-East, KKD
10. The Principal District & Sessions Judge, North, Rohini
11. The Principal District & Sessions Judge (PC Act) (CBI), Rouse Avenue
12. The Principal District & Sessions Judge, South-East, Saket



Sub: Orientation Course on the Mental Healthcare Act, 2017 & Related Issues for CMMs/ACMMs/MMs (including all i.e. General/Mahila Court/NI Act/Reliever) (1/4th of total strength), Public Prosecutors of these Courts, Mental Health Professionals in the NCT of Delhi & Officials of Delhi Police on 17<sup>th</sup> May, 2024

Respected Madam/Sir,

As per the approved Training Calendar 2024, the Delhi Judicial Academy shall be conducting the 'Orientation Course on the Mental Healthcare Act, 2017 & Related Issues' for CMMs/ACMMs/MMs (including all i.e. General/Mahila Court/NI Act/Reliever) (1/4th of total strength), Public Prosecutors of these Courts, Mental Health Professionals in the NCT of Delhi & Officials of Delhi Police on 17<sup>th</sup> May, 2024 at Delhi Judicial Academy.

The nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure 'A'.

It is requested that nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case an Officer requires exemption from attending the programme, he/she may move their application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. In case the nominated officer is transferred, the successor Judge shall stand nominated for the programme automatically.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 17<sup>th</sup> May, 2024, so that litigants and lawyers are not inconvenienced.

With regards,

Yours faithfully,

Dr. Aditi Choudhary  
(Dr. Aditi Choudhary)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)

No. 27435-27455/JOTP/Gaz./2024

TIS HAZARI COURT, DELHI

Dated, Delhi the 23 APR 2024

As directed copy of letter bearing no. DJA/Trg./MS-04/Mental Health/1809/2024/2279 dated 15.04.2024 received from the Ld. Director (Academics), Chairperson (Officiating), Delhi Judicial Academy, Dwarka, New Delhi, forwarded for information and necessary action to :-

1. The Concerned Judicial Officers of Central District, Tis Hazari Court, Delhi (as per list attached with the letter as Annexure 'A'.
2. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The Branch In-charge, Facilitation Centre, Tis Hazari Court, Delhi.
4. The Branch In-charge, Pool Car Section, Tis Hazari Court, Delhi.
5. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
6. The LAYERS for uploading the same.

(Ravinder Bedi)  
District Judge (Commercial Court)  
Officer In-charge Judicial Branch, Central  
for Principal District & Sessions Judge(HQs)  
Tis Hazari Court, Delhi.

*Dr. Aditi Choudhary*  
D.H.J.S  
Director (Academics)/  
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY  
(High Court of Delhi)  
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Email: dja@nic.in

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15<sup>th</sup> April, 2024

No. DJA/Trg./MS-04/Mental Health/1809/2024/ 2-2-99

To,

1. The Principal District & Sessions Judge (HQs), Central, THC
2. The Principal District & Sessions Judge, New Delhi, PHC
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4. The Principal District & Sessions Judge, South-West, Dwarka
5. The Principal District & Sessions Judge, West, THC
6. The Principal District & Sessions Judge, East, KKD
7. The Principal District & Sessions Judge, South, Saket
8. The Principal District & Sessions Judge, Shahdara, KKD
9. The Principal District & Sessions Judge, North-East, KKD
10. The Principal District & Sessions Judge, North, Rohini
11. The Principal District & Sessions-cum-Special Judge (PC Act) (CBI), Rouse Avenue
12. The Principal District & Sessions Judge, South-East, Saket



Sub: Orientation Course on the Mental Healthcare Act, 2017 & Related Issues for CMMs/ACMMs/MMs (including all i.e. General/Mahila Court/NI Act/Reliever) (1/4th of total strength), Public Prosecutors of these Courts, Mental Health Professionals in the NCT of Delhi & Officials of Delhi Police on 17<sup>th</sup> May, 2024

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With regards,

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OJC (Judl. Br.)

Yours faithfully,

*Aditi Choudhary*  
(Dr. Aditi Choudhary)

P. D / SJ (HQs)  
18/04/24

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**Nomination List of Judicial Officers for  
Orientation Course on the Mental Healthcare Act, 2017 & Related Issues for  
CMMs/ACMMs/MMs (including all i.e. General/Mahila Court/NI Act/Reliever) (1/4th  
of Total Strength), Public Prosecutors of these Courts, Mental Health Professionals in  
the NCT of Delhi & Officials of Delhi Police**

on  
17<sup>th</sup> May, 2024

Sl. No.	Name of Officer	Present Posting	No	Civil/ Police District	Place of Posting
1	Ms. Neha Gupta Singh	CMM		North	Rohini
2	Ms. Tanvi Khurana	CMM		South	Saket
3	Mr. Prayank Nayak	CMM		North-East	KKD
4	Ms. Sonam Singh-I	CMM			Rouse Avenue
5	Ms. Nabeela Wali	CMM		New Delhi	PHC
6	Mr. Anubhav Jain	ACMM		Shahdara	KKD
7	Mr. Anuj Kumar Singh	ACMM	2	Central	THC
8	Ms. Divya Malhotra	ACMM	1	0	Rouse Avenue
9	Mr. Mayank Mittal	ACMM (Special Acts)		Central	THC
10	Ms. Mansi Malik	MM (NI Act)	1	West	THC
11	Mr. Animesh Bhaskar Mani Tripathi	MM	2	New Delhi	PHC
12	Mr. Rupinder Singh Dhiman	MM (NI Act)	6	Central	THC
13	Mr. Anshul Mehta	MM (NI Act)	8	South-West	Dwarka
14	Ms. Gita	MM (Mahila Court)	4	Central	THC
15	Mr. Visvesh	MM	7	East	KKD
16	Ms. Apoorva Rana	MM (NI Act)	5	South-West	Dwarka
17	Ms. Arushi Parwal	MM (Mahila Court)	2	North-East	KKD
18	Ms. Aishwarya Singh Kashyap	MM	6	Shahdara	KKD
19	Ms. Ritika Kansal	MM	7	North-West	Rohini
20	Ms. Nidhi Singh	MM	3	South	Saket
21	Ms. Akansha Gautam	MM (Mahila Court)	4	West	THC
22	Ms. Padma Ladol	MM	4	New Delhi	PHC
23	Ms. Shipra Dhankar	MM	1	Central	THC
24	Ms. Chhavi Bansal	MM	11	South-East	Saket
25	Ms. Divya Gupta	MM (NI Act)	5	Central	THC
26	Mr. Raghav Sharma	MM	6	South-East	Saket
27	Ms. Surbhi	MM (Mahila Court)	2	South-West	Dwarka
28	Ms. Aayushi Saxena	MM	5	Shahdara	KKD
29	Ms. Bhujali	MM	1	North	Rohini
30	Mr. Abhinav Ahlawat	MM	9	South-West	Dwarka
31	Ms. Kirandeep Kaur	MM (NI Act)	3	West	THC
32	Mr. Udbhav Kumar Jain	MM	4	Shahdara	KKD
33	Ms. Divya Arora	MM	4	North-West	Rohini

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Sl. No.	Name of Officer	Present Posting	No	Civil/ Police District	Place of Posting
34	Mr. Harshal Negi	MM	2	South-West	Dwarka
35	Mr. Rahul Jain	MM	8	New Delhi	PHC
36	Ms. Aditi Rao	MM	7	South-East	Saket
37	Ms. Jyoti Nain	MM	7	North	Rohini
38	Ms. Sonika	MM	4	East	KKD
39	Mr. Apoorv Bhardwaj	MM	2	North-West	Rohini
40	Mr. Shubham Devadiya	MM	5	West	THC
41	Mr. Nitesh Goel	MM	5	South-West	Dwarka
42	Ms. Komal Garg	MM (Mahila Court)	1	New Delhi	PHC
43	Ms. Divyashree Raina	MM (Mahila Court)	2	Central	THC
44	Mr. Sankalp Kapoor	MM	4	South	Saket
45	Mr. Snehil Sharma	MM (NI Act) Digital Court		North-East	KKD
46	Ms. Chakita Srivastava	MM (Mahila Court)	4	South	Saket
47	Mr. Apoorv Gupta	MM	2	Central	THC
48	Mr. Himanshu Tanwar	MM	1	South-East	Saket
49	Mr. Bhavaya Karhail	MM (NI Act)	3	West	THC
50	Mr. Jitender	Spl. Railway Magistrate		Central	Old Delhi Railway Station
51	Mr. Arvind Dev	MM	1	East	KKD
52	Ms. Deeksha Madaan	MM (Mahila Court)	1	South	Saket
53	Ms. Archita Garg	MM (Mahila Court)	3	South-East	Saket
54	Ms. Garima Jindal	MM	6	North	Rohini
55	Ms. Nidhi Chitkara	MM (Mahila Court)	2	North	Rohini
56	Ms. Shazadi Halima Sadiya	MM (Mahila Court)	2	East	KKD
57	Ms. Shruti Sharma-II	MM (NI Act) Digital Court	1	North-West	Rohini
58	Mr. Ravi	MM (NI Act)	5	South	Saket
59	Mr. Siddhant Kumar	MM (NI Act)	6	South	Saket
60	Ms. Moksha Bains	MM (NI Act)	5	South-East	Saket
61	Ms. Sheetal Rani	MM (NI Act) Digital Court	1	South-East	Saket
62	Ms. Divya Singh	MM (NI Act)	2	South-West	Dwarka
63	Mr. Pranjal Gangwar	MM (NI Act) Digital Court	2	Central	THC
64	Ms. Pooja Suhag	MM (NI Act) Digital Court	1	Central	THC
65	Ms. Deepika Yadav	MM (NI Act) Digital Court	6	South-West	Dwarka
66	Ms. Pooja Kumari	MM (NI Act) Digital Court	2	South	Saket